

OFFICE OF THE DISTRICT & SESSIONS JUDGE: CENTRAL
TIS HAZARI COURTS: HEADQUARTERS : DELHI

ORDER

The following transfer & posting orders are hereby made in Administrative Exigencies, with immediate effect:

<i>S. No.</i>	<i>Name of the Official</i>	<i>From</i>	<i>To</i>
1.	Sh. Sanjay Kohli, JA E.C. 12705	JA in Accounts Branch, Central, Tis Hazari, Delhi	JA in Administration Branch-II, Central, Tis Hazari Courts, Delhi
2.	Ms. Dimple, JJA E.C. 80902687	JJA in Admn.-II (Office Pool), Central, Tis Hazari Courts, Delhi	JJA in Accounts Branch, Central, Tis Hazari, Delhi
3.	Sh. Vikas Bhuttan, JA E.C. 92723692	JA in Accounts Branch, South-West District, Dwarka, Delhi.	JA in Admn.-II (Promotion Seat), Central, Tis Hazari, Delhi
4.	Ms. Monika, JJA E.C. 78200443	JJA in Admn.-II (Office Pool), Central, THC, Delhi	JJA in Accounts Branch, South- West District, Dwarka, Delhi.
5.	Sh. Vivek Duhan, JJA E.C. 75004981	JJA in Admn.-I, Central, Tis Hazari Courts, Delhi	JJA in Copying Agency (Sessions), Central, Tis Hazari Courts, Delhi
6.	Sh. Ajay Kumar Rana, JJA E.C. 81023537	JJA in Copying Agency (Sessions), Central, Tis Hazari Courts, Delhi	JJA in Admn.-I, Central, Tis Hazari Courts, Delhi
7.	Sh. Mohit Kumar, JJA E.C. 35600563	JJA in Copying Agency, North-West Rohini Courts, Delhi	JJA in Admn.-II (Promotion Seat), Central, Tis Hazari Courts, Delhi
8.	Sh. Surinder Singh, JA (E.C. 14006)	JA in Admn.-II (Office Pool), Central, THC, Delhi	JA/ Ahlmad in the Court of Sh. Arul Verma, Ld. CMM (Central), Tis Hazari Courts, Delhi.
9.	Sh. Chanderjeet Singh, JA E.C. No. 13017	JA in Admn.-I, Central, Tis Hazari Courts, Delhi	Reader cum Ahlmad in the Court of Ms. Preeti Rajoria, MM (NI Act) Digital Court- 03, Central, THC, Delhi
10.	Sh. Phool Kumar Gahlawaat, JJA E.C. 43437935	JJA in Office Pool, Central, THC, Delhi	Reliever cum Trouble shooter for the Digital Court, Central, Tis Hazari Courts, Delhi

<i>S. No.</i>	<i>Name of the Official</i>	<i>From</i>	<i>To</i>
11.	Sh. Jainendra Kumar, JJA E.C. 95326363	JJA in Accounts Branch, West District, Tis Hazari, Delhi	Reliever cum Trouble shooter for the Digital Court, West, Tis Hazari Courts, Delhi
12.	Sh. Ashok Kumar, JA E.C. 12056	JJA in Record Room (Criminal), South-west District, Dwarka, Delhi	Reliever cum Trouble shooter for the Digital Court, South-West District, Dwarka, Delhi
13.	Ms. Mohini Rawat, SJA E.C. 12631	SJA in Record Room (Criminal), South-West District, Dwarka, Delhi.	Reliever cum Trouble shooter for the Digital Courts, South-West District, Dwarka, Delhi
14.	Sh. Naresh Kumar, JA E.C. 71821817	JA in Copying Agency, South District, Saket, Delhi	Reliever cum Trouble shooter Digital Courts, South Saket, New Delhi
15.	Sh. Parmeswar Pingua, JA E.C. 23060094	JA in Bail & Filing Section, South-East, Saket Courts, New Delhi	Reliever cum Trouble shooter Digital Courts, South East, Saket Courts, New Delhi
16.	Sh. Lalit Kishore Bhatt, JA E.C. 90736433	JJA in Administration Branch, North Rohini, Delhi	Reliever cum Trouble shooter the Digital Courts, North Rohini, Delhi
17.	Ms. Kiran Bhatia, JA E.C. 43252450	JA in Copying Agency, North-West District, Rohini, Delhi	Reliever cum Trouble shooter for the Digital Courts, North-West District, Rohini, Delhi
18.	Ms. Jyoti Varshney, JA E.C. 12580	JA in Filing Section, North-East District, KKD, Delhi	Reliever cum Trouble shooter Digital Court, North-East District, KKD, Delhi
19.	Ms. Kusum Lata, JJA E.C. 40603071	JJA in Judicial Branch, Shahdara, KKD, Delhi	Reliever cum Trouble shooter Digital Courts, Shahdara, KKD, Delhi
20.	Ms. Neetu Nigam Bhatnagar, JA E.C. 48710386	JA in Office Pool, Central, THC, Delhi	Reliever cum Trouble shooter Digital Court, East District, KKD, Delhi
21.	Ms. Shalu Kapoor, JA E.C. 17188658	JA in Copying Agency, Patiala House Courts, New Delhi, Delhi	Reliever cum Trouble shooter for the Digital Courts, Patiala House Courts, New Delhi

NOTE:

1. The transfer order No. 38835-39005/ Admn.-II/P&T/HQs/Delhi/ 2020 dated 03.11.2020 stands cancelled qua Sh. Navdeep Choudhary, JJA E.C. 78853737.
2. The Transfer Order bearing No. 39277-39512/ Admn.-II/ P&T/HQs/ Delhi/ 2020 dated 05.11.2020 in respect of Sh. Roshan Lal, JA (E.C. 13259) is kept in abeyance as of now.

3. The officials who are posted as Reliever cum Trouble shooter shall be receiving training relating to Digitilization of Courts and Virtual courts from the Centralized Computer Branch.
4. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the official, as per rules.

GIRISH
KATHPALIA

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(Girish Kathpalia)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 40082-232 Admn-II/P&T/HQs/Delhi/2020 Dated, Delhi the 07/11/2020

Forwarded for information and necessary action to:

1. All The Principal District & Sessions Judge, Delhi/New Delhi.
2. The Officers concerned.
3. The Personal Office of the Ld. Principal District & Sessions Judge (HQs) Delhi.
4. The AO/AAO, Accounts Branch (all Districts) Delhi/New Delhi for further necessary compliance.
5. The Dealing Assistants, Personal File, CR, Leave, Dak Seat (Admn.-II), Web-Site Committee & LAYERS Seat, Central for necessary action as per rules.
6. The officials concerned.

KAMINI LAU

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(Dr. Kamini Lau)
Officer In-Charge, Admn.-II
Tis Hazari Courts, Delhi